

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION No. 699
ANSWERED ON 3RD DECEMBER, 2015

NHS IN KERALA

699. SHRI ANTO ANTONY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has recently sanctioned/declared any National Highways to the State of Kerala;
- (b) if so, the details including the amount earmarked for the construction of National Highways;
- (c) whether the State Government has submitted its NOC for the same; and
- (d) if so, the details thereof and the response of the Government thereto?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(PON. RADHAKRISHNAN)

- (a) NH-185 of length 96 Km and NH-183A of length 116.80 km have been declared new National Highways in Kerala in March 2014.
- (b) An amount of Rs. 100 crore has been earmarked in Annual Plan 2015-16 of Kerala for improvement of riding quality of these two newly declared National Highways.
- (c) & (d) State Government has submitted NOC and the NH-183A and NH-185 has been entrusted to State Government of Kerala vide Gazette Notification dated 28.01.2015 for maintenance and development.
